

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP /(CAA) No. 85/230/HDB/2017
NAME OF THE COMPANY	PBEL Property Development (India) Pvt Ltd, Incor Chennai Projects Two Pvt Ltd, Incor Chennai Projects Three Pvt Ltd & Incor Chennai Projects Four Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rushaek Reddy. K.V.	Advocate	9885542236	Fisher
		Two heek Redders	
		Grna	d.com
			,
	Name of the Counsel(s) Rushael Reddy K.V.	20,200 110 01	201211 410 11

Counsel for Respondent(s):

Name of the Counsel(s)		Designation	E-mail & Telephone N	lo. Signature
			S 1 Seeling C S 2 4 King 3	Court of the Market Skiller

Heard Shri Rusheek Reddy K.V, Learned Counsel for the Petitioner and swould comply with the office objections and requested to post the matter on 05.10.2017. Post the case on 05.10.2017.

Member (T)

Member (J)

bm